2252 श्री बलराम सिंह यादवः क्या उद्योग मंत्री यह बताने की क्रपा करेंग कि:

- (क) क्या सरकार का ध्यान 8 ग्रामस्त, 1990 के "दी फाइनेशियल एक्सप्रेस" में "प्रीव इनटू वायलेशन बायी सामेंट इंडस्ट्री" शीर्षक के प्रतर्गत प्रकाशित समावार की ग्रोर दिलाया गया है;
- (ख) क्या यह सच है कि सामेंट ज्ञोग द्वारा पैंकिंग इत्यादि कार्यों के लिये पटसन के बोरों के इत्तेमाल किए जाने के संबंध में जारो दिशानिर्देश का पालन नहीं किया जा रहा है;
- (ग) क्या यह भी सच है कि पटसन उद्योग ने इस सर्वेघ में सरकार के पास शिकायत की है; और
- (घ) क्यां सरकार ने इस संबंध में ग्रावश्यक कदम उटाये हैं ग्रीर यदि नहीं, तो उसके क्या कारण हैं?

## उद्योग मंत्री (श्री क्रजीत सिंह) : (क) जी, हां।

(ख) से (घ) सीमेंट उद्योग उप-भोक्ता प्रतिरोध ग्रीर जुट को बोरियो के उच्चतर मृत्य के कारण जट पके जिग (पैकिंग वस्त्रशों में ग्रनिवार्य इस्तेमाल) अधिनियम, 1987 के राबंध ग्रभ्यावेदन में उपबंधों के विरुद्ध रहा है। किन्तु इस स्थिति की सीमेंट उद्योग के साथ सम्पर्क करके समय-समय ग्रलावा, पर समीक्षा को जाती है। इसके कुछ इच्छक पार्टियों ने पैके जिस ग्रनिवार्थ सामग्री (पैकिंग वस्तुग्री में इस्नेमाल अधिनियम, 1987 की वैधता को उच्चतम न्यायालय में चुनौती दी है ग्रीर यह मामला भ्यावाधीन है।

## Rccomnieiulatioji<sub>s</sub> of Khadi workers Study Group regarding pay scale ofKhadi employees

to Questions

2253. SHRI SHANTI TYAGI Will the Minister of INDUSTRY be pleased to state:

- (•a) what are the recomendations made by the 'Khadi Workers' Study Group, constituted in 1986 under the Chairmanship of Shri Karnail Sinh, Joint Secretary with regard to the pay scales of the workers working in Khadi Gramodyog;
- (b) whether the recommendations have been accepted- if not, what are the reasons therefor; and
- (c) whether the recommendations of the Khadi Workers' Emoluments Com mittee submitted in 1986 have since been implemented or not?

THE MINISTER OF STATE IN THE DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES IN THE MINISTRY OF INDUSTRY (SHRI SRI-KANTA JENA): (a) No recommendation with regard to the pay scales of the workers working in Khadi Gramodyog has been made by the 'Khadi Workers' Study Group constituted by the Ministry of Labour in 1986 under the chairmanship of Shri Karnail Singh, Joint Secretary. However, the study group with regard to j the method of fixation of wages of the workers had, inter-alio commented that there, should be a Committee at the Centre as well as at the State Level with i representatives from KVIC, State KVI I Institutions and artisans to look into the question of fixation of wage's of the artisans in the KVI institutions.

(b) As the recommendations of the Study Group were not unanimous, Ministry of Labour have not accepted the report of the Study Group for implementation.